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- (iv) On 13-4-90, a powerful bomb exploded in a bus at Prem Bari Bridge in which six persons died and 54 sustained inturies A case has beenregistered u/s 302/307, 427/120-B IPC 3/4 Exp. Sub. Act and 3/4 TADA, Police Station Saraswati Vihar, Delhi. No arrest has been made so far.
- (v) On 28-4-90, an explosion took place in a DTC bus at Khanpur Bus Terminal in which 3 persons died and seven were imured. A case u/s 302/307/427 IPC, 3/4 TADA and 3, 4, 5 Exp. Subs. Act has been registered. No arrest has been made so far.
- (vi) On 30-4-90, a powerful bomb exploded in a bus plying between Uttam Nagar and ISBT in which two persons were killed and 32 were injured. A case u/s 302, 307, 120-A IPC, 3/4/5 Expl. Subs. Act and 3/4/5 TADA has been registered at Police Station Mangolpun.
- (B) During the investigation of these cases, the group behind the explosions has been identified. While the Crime Branch has already arrested one of them, Sub-Inspector Beant Singh, the others including Constable Gurasbir Singh (from Delhi Police) and a terrorist, Mangal Singh from Punjab are absconding.

Bomb Blasts in Punjab and Haryana

- 2401. SHRI MAHENDRA PRASAD: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether, in view of two powerful bomb blasts in Punjab (Batala) on two consecutive days *viz*. April 4-5, 1990, respectively, any special efforts have been made to effectively curb and prevent further such blasts by extremists and to apprehend the culprits, so as to restore the confidence of the

people in the administration and the security arrangements;

- (b) if so, the details thereof;
- (c) the results there of; and
- (d) the details of the compensation paid to the families of deceased ard the persons injured?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (d) The information is being collected from the Government of Punjab and will be laid on the Table of the House as soon as 't is received.

## Discussion with Chinese Foreign Minister on Boundary issue

- 2402. SHRI VIREN J. SHAH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) what is the progress made in regard to the solution of boundary issue with China during the recent visit of Chinese Foreign Minister, Qian Qichen; and
- (b) whether Government propose to get the Indian territory under Chinese occupation back and redeem the solemn pledge of the Indiar Parliament in this behalf?
- THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL) (a) During the recent visit of tr,e Chinese Foreign Minister, Government's intention, that discussions for a fair, reasonable and mutually acceptable settlement of the boundary question should contirue within the joint Working Group set up for this purpose, was conveyed clearly to the Chinese side.
- (b) It is Government's intention to seek a peaceful, nego-